GOVERNMENT OF INDIA INFORMATION AND BROADCASTING LOK SABHA

UNSTARRED QUESTION NO:1356 ANSWERED ON:29.11.2011 UNIVERSITY STATUS TO FTIL& SRFTI Gowda Shri D.B. Chandre

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) Whether the Government proposes to bring a law to recognize the degrees awarded by the Film Television Institute of India (FTII), Pune and the Satyajit Ray Film and Television Institute by awarding these institutes a University status;

(b) If so, the details thereof along with the time by which it is likely to be implemented;

(c) If not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (DR. S. JAGATHRAKSHAKAN)

(a) to (c) A Bill primarily to declare the Film and Television Institutes under the Ministry of Information & Broadcasting as Institutes of National Importance on similar lines to that of IIT, NIT and NIFT with a view to have a reorganised administrative structure, academic body and also with a view to give statutory recognition to the courses being conducted by the Institutes, has been proposed. This involves wide consultations with other Departments/Ministries and other processes such as obtaining approval before being introduced. This is, therefore, a time consuming process and it would be difficult to prescribe a time limit at this stage.